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Title: Need to give environmental clearance to the proposals of projects for construction of dams submitted by the Government of Maharashtra.

SHRIMATI SUPRIYA SULE (BARAMATI): Maharashtra Government has submitted the following proposals to the Ministry of Environment and Forests, Government of India for environmental clearance:

- 1. Kanhan River Project (Kochhi Barrage), District Nagpur proposal submitted on 5 September, 2009.
- 2. Ballarpur, District Chandrapur Proposal submitted on 29 September, 2009.
- 3. Sawarqaon Paghora Rehabilitation, District Bhandara Proposal submitted on 27 June, 2006.
- 4. Kondhwal (Dam), district Pune- Poposal submitted on 4<sup>th</sup> October, 2008.
- 5. (i) Sapali Dam (Upper Painganga State (ii) District Hingoli Proposals submitted on 2 December, 2009.

All the above proposals are pending with the Ministry of Environment and Forests, Government of India. Keeping in view the importance of the projects, it is requested that the Government of India should give necessary clearance to all these projects at the earliest.

...(Interruptions)

MR. CHAIRMAN: Hon. Members, I have an announcement to make. Will you please go back?

...(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet tomorrow, the 19<sup>th</sup> of November, 2010 at 11 a.m.

## 12.03 hrs

## The Lok Sabha then adjourned till Eleven of the Clock

on Friday, November 19, 2010/Kartika 28, 1932 (Saka).

\* Not recorded.